GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:825 ANSWERED ON:10.12.2013 IMPLEMENTATION OF ECA Alagiri Shri S. ;Rama Devi Smt.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the effective implementation of the provisions of the Essential Commodities Act (ECA), 1955 has been adversely affected as the proceedings thereunder are time consuming and laborious in view of the procedural requirements of the Act;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the remedial measures taken/ proposed to be taken to address the above shortcoming in the Act?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): No, Madam.

(b) & (c): Does not arise.